

IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **16.11.2023** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER
(TECHNICAL)

IN THE MATTER OF : M/s Insara Technologies Pvt Ltd

MAIN PETITION NUMBER : CP/559/IB/2017

(IA/MA) APPLICATION NUMBERS

IA/965(CHE)/2022

ORDER

Ld. Counsel Mr. Sandeep Kumar Ambalavanan for the Applicant. Ld. Counsel Mr. V. Manivannan for the Respondent / Liquidator.

Ld. Counsel Mr. Sandeep Kumar Ambalavannan submits that after the date of 03.10.2023, several mails have been exchanged by the parties for reconciliation.

At request, list the application on **08.01.2024** for hearing.

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(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

-sd-

(SANJIV JAIN)
MEMBER (JUDICIAL)